

Filing No. Cr. M.P /8167/2020

Neelam Singh Vs The state of Jharkhand and Anr.

Advocate's name – Chandana Kumari

Defects:

- 9.i) Duly certified to be true type copy of pages 28,32,34,33,59 may be filed.
- 9.ii) Page 33 is not fairly legible.
- 9.iii) Husband name of petitioner at page 1 and vak does not tally with annex 1.
- 9.iv) Post office name may be stated in the address of petitioner at vak.